

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HIRUMA STEEL SERVICES PRIVATE LIMITED

1	Name of Corporate Person	HIRUMA STEEL SERVICES PRIVATE LIMITED
2	Date of incorporation of corporate Person	22/07/2011
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Ahmedabad
4	Corporate Identity Number of corporate Person	U74999GJ2011PTC085806
5	Address of the registered office of corporate Person	101/104, GCP Business Centre, Opp. Memnagar Fire Station, Vijay Cross Road, Ahmedabad Ahmedabad GJ 380052 IN
6	Liquidation commencement date of corporate person	20 th December, 2021
7	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	CS Sanjay Khandelwal E-7/12, LGF, Malviya Nagar, New Delhi - 110017 Email: sanjay918@gmail.com Ph. No.- 9899516433 /9289444666 Regn No:IBBI/IPA-002/IP-N00175/2017-18/10447
8.	Last date for submission of claims	19 th Day of January, 2022

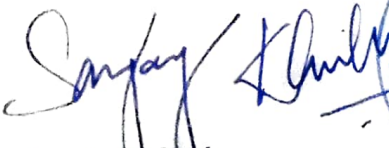
Notice is hereby given that the Company, Hiruma Steel Services Private Limited has commenced voluntary liquidation on 20th December, 2021.

The stakeholders of Hiruma Steel Services Private Limited are hereby called upon to submit a proof of their claims, on or before 19th Day of January , 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator


Sanjay Khandelwal
Regn No:IBBI/IPA-002/IP-N00175/2017-18/10447



Date: 20.12.2021
Place: New Delhi